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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

T.P.No. 115/KB/2017  
C.P.No. 761/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> January 2018, 10.30 A.M

Name of the Company		Visa Energy Ventures Limited.	
Under Section		391 (2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) S.K. Bajaria, Advocate } Petitioners  
2) M. Sankar, Advocate }  
Bunker

ORDER

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List it on 01/03/2018.

Sd  
(Jinan K.R.)  
Member (J)

Sd  
(V.P.Singh)  
Member (J)